

F. No. 01(03)/Roster/CESTAT/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 30 May 2020

ORDER No. 46 of 2020

Hon'ble President is pleased to order the roster for **CESTAT, New Delhi** for the period from 1.6.2020 to 31.07.2020 as follows:

PERIOD	BENCH	WORKS ASSIGNED
From 1.6.2020 to 31.7.2020	Hon'ble Mr. Justice Dilip Gupta, President and Mr. C.L. Mahar, Hon'ble Member (Technical)	Customs, Exise and Service Tax Division Bench matters
From 1.6.2020 to 31.7.2020	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
From 1.6.2020 to 31.7.2020	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. From 1.6.2020 to 5.6.2020, Members will do Chamber work.
2. All part heard matters are released to be heard afresh by regular Bench as per the above Bench constitution.
3. In the event of no sitting of a Bench the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in.

By Order



(Bineesh Kumar K.S.)

Registrar

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Assistant Registrar